

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:--2230- JK (LD) of 2024

DATED:- 22 - 02 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021-dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 22- 02 - 2024

No:-LAW-OIC/13/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.2230 -JK(LD) of 2024 dated 22.02.2024

S No.	Case No.	Case Title	OIC
1.	OWP No. 1881/2018	Dr. Nahida Parveen Vs UT of J&K &Ors	Zubair Ahmad, Tehsildar North
2.	CCP(S) No.447/2023	Abraq infrastructures LLP Vs UT of J&K &ors	Mohammad Yaseen Lone, Joint Director Planning Srinagar
3.	WP(C) No.26/2024	Mohammad Iqbal Reshi Vs UT of J&K &Ors.	Zubair Ahmad, Tehsildar North
4.	WP(C) No.3442/2023	Ghulam Rasool Misgar&Ors Vs UT of J&K &Ors.	Syed Shahid Husain, Tehsildar Khanyar
5.	WP(C) No.86/2024	Jan Mohammad Dar &Ors Vs UT of J&K &Ors.	Rayees Ahmad Dar, Tehsildar Shalteng
6.	WP(C) No.12/2024	Umer Khalil Needou Vs UT of J&K &Ors.	Syed Shahid Husain, Tehsildar Khanyar
7.	WP(C) No.48/2024	Vishwa Bharati Hr. Secondary School Rainawari Vs.UT of J&K &Ors.	Syed Shahid Husain, Tehsildar Khanyar
8.	OWP No.491/2016	DAV public School Vs State of J&K &Ors.	Sajad Rasool Shah, Tehsildar South
9.	WP(C) no.90/2024	Nazir Ahmad Gadda Vs UT of J&K &Ors.	Rayees Ahmad Dar, Tehsildar Shalteng
10.	WP(C) No.2465/2018	Ghulam Hassan Bhat &Anr Vs State of J&K &Ors.	Zubair Ahmad, Tehsildar North
11.	CCP(S) No.481/2023	Naseer Ahmad Shah &Ors Vs Vijay Kumar Badhuri&Ors.	M. Iqbal Zargar, Tehsildar Eidgah
12.	CPOWP No. 44/2019	Ghulam Hassan Mir & others V/s State of J&K and others	Sandeep Singh Bali, Collector Land Acquisition PWD Srinagar
13.	WP(C) No. 3518/2019	Ghulam Fatima V/s UT of J&K and others.	Sandeep Singh Bali, Collector Land Acquisition

(Handwritten Signature)

			PWD Srinagar
14.	OWP No. 144/2013	Bashir Ahmad Ahanger & others V/s State of J&K and others.	Sandeep Singh Bali, Collector Land Acquisition PWD Srinagar
15.	OWP No. 878/2018	Tyndale Bisco and Mallinson Society V/s State of J&K and others.	Nasir Mehmood, Assistant Commissioner Nazool, Srinagar
16.	WP(C) No. 1088/2021 c/w OWP No. 2439/2018	Jayant Kumar Shakdar V/s UT of J&K and others.	Nasir Mehmood, Assistant Commissioner Nazool, Srinagar

Nasir Mehmood